

OA No.140/96

Present : Hon'ble Mr.B.P.Singh, Member(A)
Hon'ble Mr.Kuldip Singh, Member(J)

Gobinda Chandra Das

-Vs-

S.E.Rly

For the applicant : Dr.(Ms) S.Sinha
For the respondent : Mr.K.C. Saha

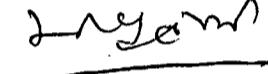
Date of order : 6-2-2002

ORDER

Mr.B.P.Singh, Member(A) :

The learned counsel for the applicant submits that since she has no instruction from the applicant, she does not like to proceed with the case. In view of this, the OA is dismissed for default. No order as to costs.


(Kuldip Singh)
Member(J)


(B.P.Singh)
Member(A)